



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 07st February, 2022

NOTICE

Please take notice that the following matter listed in the Cause list as item No. 1 in Virtual Court –II on 8th February, 2022 will now be taken up, after rising of Chennai Bench. Composition of the re-constituted Bench shall be as under:

1. Hon'ble Mr. Justice M. Venugopal, Member (Judicial)
2. Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A No. 190,191 and 192 of 2022 in of Comp. App. (AT) (Ins) No. 1124-1125 of 2020	Vineet Khosla Vs. Edelweiss Asset Reconstruction Company Ltd. & Ors	Deepak khosla	Manisha Agarwal R.P. Agarwal-R1 Abhishek Anand-R2 to R4

By order of Hon'ble Chairperson

-Sd/-

Registrar